

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.936**  
TO BE ANSWERED ON 10.02.2025

**Nagar Van Yojana**

936. SHRI G M HARISH BALAYOGI:  
SHRI BASTIPATI NAGARAJU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details regarding the number of projects/proposals received and approved under NagarVan Yojana Scheme since its inception along with the current status of the said projects, year, State and districts-wise, particularly of Andhra Pradesh;
- (b) the details regarding the total amount of funds allocated, released and utilized since the inception of the Scheme, State and year-wise and including districts of Andhra Pradesh;
- (c) the details regarding the total number of Nagar Vans/Vatikas established till date under the Scheme, Year, State and districts-wise, particularly of Andhra Pradesh;
- (d) the details regarding the methodology of establishment of Nagar Vans/Vatikas adopted under the Nagar Van Yojana;
- (e) the details regarding the area of green cover that has increased due to the adoption of this Scheme, State-wise, especially Andhra Pradesh;
- (f) whether the Government has adopted the Miyawaki method to establish the Nagar Vans/Vatika, under the said Scheme, if so, the details thereof, if not, the reasons therefor; and
- (g) whether the Government proposes to extend the said Scheme beyond 2024-25, if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) to (g) The Nagar Van Yojana (NVY) was launched in the financial year 2020-21, for creation of Nagar Vans in urban areas, to promote urban forestry by involving local communities, NGOs, educational institutions, local bodies, etc. Nagar Van Yojana envisages creating 1000 Nagar Van / Nagar Vatika in cities having Municipal Corporation/Municipal Council/Municipality/Urban Local Bodies (ULBs) for providing wholesome healthy living environment for the residents thus contributing to growth of clean, green, healthy and sustainable cities. The Nagar Van Yojana is in operation upto the year 2026-27 and so far 544 projects have been approved in 31 States/UTs including Andhra Pradesh. The details are given at **Annexure-A**.

For the establishment of a Nagar Van/Vatika, a detailed project proposal for establishment and maintenance of the Nagar Van/Nagar Vatika is formulated by the concerned implementing agency i.e the agency in possession of the proposed land. The implementing agency submits the proposal to State Forest Department (SFD) who after due scrutiny forwards the proposal to the Ministry of Environment, Forest and Climate Change, Govt. of India. The proposal received in the Ministry is evaluated and those proposals found to be eligible are approved and funded through Compensatory Afforestation Fund Management and Planning Authority (CAMPA). The agency involved in developing Nagar Van/Nagar Vatika furnishes Quarterly Progress Report and comprehensive Annual Report of all activities, accompanied with photos, physical and financial progress etc; every year and to the State/U.T Forest Department for monitoring. The State/U.T Forest Department carries out monitoring of the progress and completion of activities under the scheme and submits reports to the Ministry.

The Ministry has increased limits of Municipal Corporation/Municipal Council/Municipality from 5 km to 10 km for developing the Nagar Van and encouraged the plantation of native and indigenous species. The various afforestation and reforestation schemes including the Nagar Van Yojana, implemented by the Central and State Governments/ Union Territory Administrations has resulted in an increase of the tree and forest cover of the country by 1445.81 km<sup>2</sup>, as per the India State of Forest Report 2023, over the previous assessment of 2021. Various States have undertaken several techniques including Miyawaki method of plantation through their own resources on either pilot or experimental basis.

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**Annexure-A**

**Annexure referred to in reply of part (a) to (d) of the Lok Sabha Unstarred Question No.936 regarding 'Nagar Van Yojana' raised by SHRI G M HARISH BALAYOGI and SHRI BASTIPATI NAGARAJU due for reply on 10.02.2025**

**State-wise details of Nagar Van Yojana (NVY)**

S.No.	State/UT	No. of Cities	Total Area approved (in Ha)	No. of Proposals Received	Number of projects approved	Total Approved Cost (Rs in Lakhs)	Total release
1	Andaman & Nicobar Islands	1	21.15	1	1	80.5	56.35
2	<b>Andhra Pradesh</b>	23	3203.41	76	61	11220.09	9913.94
3	Arunachal Pradesh	1	20	4	1	80	80
4	Assam	3	59	3	3	242.3	169.61
5	Bihar	5	113.02	8	6	457.88	426.9
6	Chandigarh	1	6.79	1	1	19.16	13.41
7	Chhattisgarh	6	244.63	26	6	986.32	690.42
8	Goa	1	50	1	1	205.3	205.3
9	Gujarat	7	188.5	12	11	755	743
10	Haryana	5	168.54	5	5	641.46	449.02
11	Himachal Pradesh	4	172.07	7	6	694.08	485.86
12	Jammu & Kashmir	25	466.17	40	40	1858.67	1408.41
13	Jharkhand	14	597.86	33	30	2381.49	1812.34
14	Karnataka	15	868.11	81	26	3164.97	2215.46
15	Kerala	22	342.06	27	22	1357.04	949.93
16	Madhya Pradesh	38	1983.62	77	65	7329.97	5523.27
17	Maharashtra	5	184.14	10	9	726.83	508.79
18	Manipur	1	50	11	1	205.3	143.71
19	Meghalaya	2	86.7	2	2	346.8	242.76
20	Mizoram	11	730.8	24	16	2928.8	2171.9
21	Nagaland	11	701.7	44	27	2813.1	2024.58
22	Odisha	22	662.66	46	35	2672.94	1871.04
23	Punjab	8	174.9	16	13	705.85	594.26
24	Rajasthan	15	823.92	26	23	3257.48	2280.24
25	Sikkim	5	239.63	7	7	957.72	712.41
26	Tamil Nadu	8	435	12	10	1747.3	1223.11
27	Telangana	27	1690.6	63	60	3532.6	2472.88
28	Tripura	4	124.5	6	4	504.8	504.8
29	Uttar Pradesh	19	1019.5	36	33	4003.05	2802.14
30	Uttarakhand	5	99.27	5	5	375.28	290.42
31	West Bengal	10	97.48	18	14	395.57	276.93
	<b>Total</b>	<b>324</b>	<b>15625.73</b>	<b>728</b>	<b>544</b>	<b>56647.65</b>	<b>43263.19</b>

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